

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-22-2020**

Suhas Naik ... Applicant

Versus

State of Goa & Ors. ... Respondents

Shri S.G. Desai, Senior Advocate with Shri P.S. Shirodkar, Advocate for the Applicant.

Shri S.R. Rivankar, Special Public Prosecutor with Shri Gaurish Nagvekar, Additional Public Prosecutor for the Respondents.

Shri Arun Bras De Sa, Advocate for the Intervenor.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 20th August 2020****P.C. :**

Post the matter on 24.08.2020.

DAMA SESHADRI NAIDU, J.

NH